

R.O.C.No.37/2013-Con-B1
& Spl. Cell/B2

SENIOR CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No. 91 / 2013

Thiru.R.Navamurthi, Sub Judge, Ambasamudram, who has been appointed on transfer as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tiruppur, Tiruppur, on deputation basis in G.O.(D) No.247, Municipal Administration and Water Supply (MC-6) Department, dated 08.05.2013, is transferred and posted on deputation as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tiruppur, Tiruppur, in the existing vacancy.

HIGH COURT, MADRAS
DATED : 15.05.2013.

Sd/-G.CHOCKALINGAM
REGISTRAR GENERAL